

PETITIONER:
DR.D.C. SAXENA

Vs.

RESPONDENT:
HON'BLE THE CHIEF JUSTICE OF INDIA

DATE OF JUDGMENT: 19/07/1996

BENCH:
RAMASWAMY, K.
BENCH:
RAMASWAMY, K.
SINGH N.P. (J)
BHARUCHA S.P. (J)

CITATION:
1996 SCC (7) 216 JT 1996 (6) 529
1996 SCALE (5)233

ACT:

HEADNOTE:

JUDGMENT:

J U D G M E N T

N.P.SINGH.J

I have the privilege of perusing the judgments of my learned brothers K.Ramaswamy and S.P.Bharucha, JJ. I agree to the conclusions arrived at by them and the sentence imposed against the contemner.